

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM & NATURAL GAS
RAJYA SABHA
UNSTARRED QUESTION NO. 2067
ANSWERED ON 7th AUGUST, 2023

EXISTING NETWORKS OF PIPED NATURAL GAS (PNG)

2067 # SHRI DEEPAK PRAKASH:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) details of existing network of Piped Natural Gas (PNG) network across the country along with the households/industrial units covered in each city, State/UT-wise;
- (b) whether Government has chalked out any time bound plan to provide PNG to households/ industrial units in various States/Union Territories;
- (c) steps being taken by Government for the development of PNG distribution network across the country within the stipulated time frame; and
- (d) whether Government has made an alternate arrangement, if in case of emergency, PNG supply gets disrupted due to any reason, so that common people can continue to manage even in adverse situation, if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS

(SHRI RAMESWAR TELI)

- (a) The State/UT-wise details of existing Piped Natural Gas (PNG) connections across the country along with the households/industrial units is at **Annexure**.
- (b) to (c) Providing Piped Natural Gas (PNG) connections is part of the development of City Gas Distribution (CGD) Network and the same is carried out by the entities authorised as per the Minimum Work Programme (MWP) targets provided by the Petroleum and Natural Gas Regulatory Board (PNGRB) and techno-commercial feasibility. As on 31.05.2023, 300 Geographical Areas (GAs) covering about 98% of the population and 88% of total geographical area of the country spread over around 630 districts in 28 States/UTs have been authorized by PNGRB. As per MWP target, authorized entities have to provide approx. 12.5 crore PNG connections by 2030 across the country. The authorized entities also supply natural gas to customers including industrial units in their GAs as per the demand and techno-commercial viability. The work progress of the authorized entities is being monitored on monthly, quarterly and on annual basis. Failure to abide by the terms and conditions is being dealt in accordance with the PNGRB (Authorizing Entities to Lay, Build, Operate or Expand City or Local Natural Gas Distribution Networks) Regulations, 2008 as amended from time to time.
- (d) PNGRB has laid down the following code of practice for quality of service for City Gas Distribution (CGD) Network:

(I) The entity shall comply with the following code of practice with reference to planned network interruptions, namely:-

(i) any planned interruptions concerning distribution resulting in partial or full curtailment of gas supply to consumers shall be kept at the minimum;

(ii) the entity shall serve at least two days' notice to consumers before any planned interruption in gas supply;

(iii) the entity shall ensure minimum guaranteed service reliability level as below:

Consumer category	Maximum number of interruptions in a year
domestic	6
commercial and industrial	10
CNG station	12

(iv) these interruptions indicated above are excluding any interruptions due to *force majeure* or contractual interruptions.

(II) Every entity shall comply with the following code of practice with reference to unplanned network interruptions which include non-contractual interruptions resulting from inadequate network capacity, leakages, mechanical pipe or plant failure, third party actions or any other such cause, namely:-

(i) set up an emergency response team for handling any unplanned interruptions and specify responsibility chart for its officials in items of emergency;

(ii) set an emergency response time to address an emergency situation as a first response to make the system safe;

(iii) provide real time information to affected parties about nature of interruptions and expected duration of interruption.

ANNEXURE REFERRED TO IN REPLY TO PART(a) OF RAJYA SABHA UNSTARRED QUESTION NO. 2067 TO BE ANSWERED ON 07.08.2023 REGARDING EXISTING NETWORKS OF PIPED NATURAL GAS (PNG)

State-wise achievement of PNG domestic connections as on May, 2023.

State/UT(State/UTs are clubbed based on the GASauthorisedbyPNGRB)	Domestic	Industrial
AndhraPradesh	2,56,351	36
AndhraPradesh,Karnataka&Tamil Nadu	177	5
Assam	49,887	445
Bihar	1,06,173	4
Bihar&Jharkhand	7,398	0
Bihar&UttarPradesh	0	0
Chandigarh(UT),Haryana,Punjab&HimachalPradesh	25,822	25
Chhattisgarh	0	0
Dadra&Nagar Haveli(UT)	11,304	59
Daman&Diu(UT)	5,134	44
DamanandDiu&Gujarat	2,306	0
Goa	10,995	32
Gujarat	30,15,193	5,724
Haryana	3,22,589	1,792
Haryana&HimachalPradesh	0	0
Haryana&Punjab	209	0
HimachalPradesh	6,096	0
Jharkhand	1,12,708	1
Karnataka	3,89,857	314
Kerala	47,217	16
Kerala & Puducherry	419	0
MadhyaPradesh	2,11,303	453
MadhyaPradeshandChhattisgrah	0	0
MadhyaPradeshandRajasthan	373	0
MadhyaPradeshandUttarPradesh	0	2
Maharashtra	28,95,645	904
Maharashtra&Gujarat	1,50,004	21
MaharashtraandMadhyaPradesh	0	0
NationalCapitalTerritoryofDelhi (UT)	14,49,427	1,815
Odisha	90,606	0
Puducherry	0	0
Puducherry & Tamil Nadu	219	0
Punjab	70,793	262
Punjab&Rajasthan	0	0

Rajasthan	2,27,764	1,546
TamilNadu	1,530	10
Telangana	1,93,490	104
TelanganaandKarnataka	0	0
Tripura	59,646	62
UttarPradesh	13,94,857	2,808
UttarPradesh&Rajasthan	18,958	344
UttarPradeshandUttarakhand	9,334	0
Uttarakhand	69,442	86
WestBengal	376	0
GrandTotal	1,12,13,602	16,914

Source: PPAC